

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

RAJYA SABHA

**STARRED QUESTION NO. *104
TO BE ANSWERED ON 09.03.2017**

FUND FOR SKILL DEVELOPMENT AND TRAINING THROUGH CSR

***104. SHRI PALVAI GOVARDHAN REDDY:**

**Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP
be pleased to state:**

- (a) in what manner technical/vocational education and training is being financed in the country;
- (b) whether the Corporate Social Responsibility (CSR) is permitted in skill development and training; and
- (c) if so, the details of funds, so far, provided by Public Sector Undertakings (PSUs) and private companies, company-wise and State-wise?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

- (a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 104 TO BE ANSWERED ON 09.03.2017 ASKED BY SHRI PALVAI GOVARDHAN REDDY REGARDING FUND FOR SKILL DEVELOPMENT AND TRAINING THROUGH CSR

(a) There are two broad financing models for technical/vocational education and training :

- i. Fee based model where the cost of training is met by the trainees and
- ii. Grant based model where the cost of training is fully/partially met through grant in aid by the Government.

(b) Skill development is listed as an activity under Section 135 of the Companies Act, 2013 for Corporate Social Responsibility (CSR) projects.

(c) The National Skill Development Fund (NSDF) is a public Trust set up by the Government of India for raising funds both from Government and Non Government sectors for skill development in the country. The Fund is contributed to by various Government sources, and other donors/ contributors to enhance, stimulate and develop the skills of Indian youth by various sector specific programs. National Skill Development Fund (NSDF) has signed Memorandum of Understanding (MoU) with several PSUs and Corporates to promote skill development initiatives under Corporate Social Responsibility (CSR). Most of the MoUs are tripartite agreements between, National Skill Development Fund (NSDF), National Skill Development Corporation (NSDC) and the respective Companies. Details of the MoUs signed are at **Annexure-I**.

Annexure-I**Details of the MoUs signed is as follows:**

S.No.	Agency with which MoU was signed	MoU Start Date	Duration (Months)	Total Funds Committed (in Rs.)
1	Powergrid	14.01.2015	30	65,296,875
2	National Thermal Power Corporation Limited (NTPC I)	08.05.2015	23	65,008,125
3	National Thermal Power Corporation Limited (NTPC II)	26.06.2015	57	300,000,000
4	Rural Electrification Corporation Limited (RECL)	22.08.2015	27	100,000,000
5	Mineral Exploration Corporation Limited (MECL)	01.10.2015	24	2,670,000
6	Hindustan Computers Limited (HCL)	14.09.2015	18	4,818,000
7	National Mineral Development Corporation (NMDC)	29.02.2016	36	12,000,000
8	National Aluminium Company Limited (NALCO)	19.11.2015	34	13,120,045
9	Department of Public Enterprises (DPE)	29.09.2016	6	37,300,000
10	Coal India Limited (CIL)	03.05.2015	23	150,000,000
11	Computer Age Management Services (CAMS)	07.09.2015	7	2,400,000
12	Cholamandalam Investment and Finance Company Limited (CIFCL)	31.03.2015	12	5,000,000
13	Airports Authority of India	08.06.2016	36	52,500,000
14	GE Power	22.12.2016	8	50,31,000
15	Ingersoll Rand	13.02.2017	6	3,234,854
16	National Hydroelectric Power Corporation (NHPC)	09.01.2017	14	30,186,000
17	Indian Oil Corporation Limited (IOCL)	08.02.2017	12	4,628,064
			TOTAL	848,161,963
